

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2610**  
ANSWERED ON 02/08/2022

**MGNREGS IN CHHATTISGARH**

2610. SHRI SANTOSH PANDEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total fund allocated to Chhattisgarh State under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the financial years 2020-21, 21-22 and 22-23;
- (b) the details of the funds spent and unutilized, head-wise;
- (c) whether it is a fact that the amount fixed for wage-head as per MGNREGS could not be spent by the Government of Chhattisgarh;
- (d) if so, the details thereof, district-wise;
- (e) whether it is also a fact that the work has been affected due to the movement of contractual employees engaged in MGNREGS of Chhattisgarh State; and
- (f) if so, the number of works and total amount of the works not completed in spite of being sanctioned?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. **There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.**

Details of fund released and expenditure incurred (including State share) in respect of State of Chhattisgarh under Mahatma Gandhi NREGS in financial years 2020-21, 2021-22 and 2022-23 (as on 27.07.2022) is given below:

Financial Year	2020-21	2021-22	2022-23 (as on 29.07.2022)
Fund released (Rs. in crore)	3,943.47	3,894.33	592.04
Expenditure incurred (including State share) (Rs. in crore)	4,113.09	3,988.06	954.26

(e): As per the information shared by the State Government of Chhattisgarh works have not been affected due to the movement of contractual employees engaged in Mahatma Gandhi NREGS of Chhattisgarh State.

(f): Does not arise.

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